

Allotment of Quarters

3546. SHRI BALRAJ PASSI:
SHRI VIRENDRA SINGH:
SHRI TEJ NARAYAN SINGH:

Will the Minister of RAILWAYS be pleased to refer to the reply given on September 4, 1990 to unstarred Question No. 4299 regarding Allotment of Quarters in Delhi/New Delhi and state:

(a) the number of type I quarters allotted during October, 1990 till date, in Delhi/New Delhi in the Water Supply department of Northern Railway;

(b) whether these quarters have been allotted as per seniority in service;

(c) whether any out of turn allotments have been made during this period;

(d) if so, the number of such allotments made and the reasons therefor; and

(e) the number of quarters likely to be made available for allotment during next year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Six.

(b) No, Sir. As per extent rules quarters are allotted on the basis of priority of registration. However, earlier the criteria followed, for allotment was seniority in service;

(c) No, Sir.

(d) Does not arise.

(e) One.

Tourism Potentiality in Gujarat

3547. SHRI MAHESH KUMAR KANODIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased:

(a) the details of the proposals submitted by the Government of Gujarat to tap the tourism potential in the State during 1990-91 and till date;

(b) the proposals which have been approved by the Union Government and the financial assistance released for each project during the above period; and

(c) the steps taken or proposed to be taken to attract more foreign tourists in Gujarat?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVARAO SCINDIA): (a) and (b) The Central

Department of Tourism has extended financial assistance in the following projects during 1990-91:—

	Amount sanctioned (Rs. in lakhs)
1. Wayside amenities at Vapi	15.18
2. Wayside amenities at Anand	8.51
3. Tourist complex at Somnath	16.73
4. Tourist Lodge at Ambaji	17.94
5. Beach Resort at Madhopur	16.11
6. Tourist Complex at Ubharat	15.57
7. Wayside amenities at Harshad	8.51
8. Kite Festival	1.95

During 1991-92, the following projects have been sanctioned till date:—

	Amount sanctioned (Rs. in lakhs)
1. Tourist Complex at Shyamlaaji	16.27
2. Tourist Lodge at Bhimnath	11.39
3. Upgradation and renovating properties of Tourism Corporation of Gujarat Limited.	36.87

In addition, the Government of Gujarat have proposed financial assistance for tourist complex at four places, a yatri niwas, two tourist lodges, purchase of tents and paddle boats and publicity support at an estimated cost of Rs.175.00 lakhs during 1991-92.

(c) The Central Department of Tourism is making efforts to attract more foreign tourists through publicity and promotional efforts alongwith strengthening of the tourism infrastructure in the State.

Cement Sleeper Factory for Konkan Railway Project

3548. SHRI RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme to establish a cement sleeper factory for

Konkan Railway Project; and

(b) if so, the location and other details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Prestressed concrete sleeper factories are planned to be established at Kaikani in Karnataka, Chiplun and Kankavali in Maharashtra and Madgaon in Goa for manufacture and supply of 3 lakhs track sleepers from each factory. One more factory is also planned at Madgaon in Goa for manufacture and supply of 650 sets of concrete sleepers for turn-outs. The factory at Kaikani is expected to go into trial production in October, 1991. Contracts for the factories at chiplun and Kankavali and for turn-out factory at Madgaon have been finalised.

Transportation of Cement

3549. SHRI M.R. KADAMBUR JANARTHANAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are complaints from cement industry about inadequate railway transport facilities; and

(b) if so, the steps being taken by the Government to redress the grievances of the cement industry?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Railways are lifting cement as per the target fixed in consultation with the Planning Commission. Cement industry however is asking for rail movement of more cement than the target. Taking into consideration the demand and the targets fixed in consultation with the Planning Commission for rail transportation of other core sectors like coal, foodgrains, fertiliser, petroleum products, steel plants, raw material to steel plants and export ore etc., it is not feasible to move more cement by rail than the target.

[Translation]

Corporation for construction of Inter-State Railway lines

3550. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to set

up a corporation for supervising the construction work of inter-State railway lines; and

(b) if so, the names of such railway lines proposed to be constructed to link Rajasthan with other States and the time by which decision is likely to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

Tourist facilities in ITDC Hotels

3551. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total number of hotels being run by the India Tourism Development Corporation in the Country and the criterion for their classification;

(b) the location of these hotels, the total number of rooms in each of them and daily rates thereof;

(c) whether rooms for middle class tourists are available in these hotels;

(d) if so, the details of the accommodation available for middle class tourists in ITDC hotels and their rates; and

(e) the steps being taken by the Government to provide comfortable and inexpensive lodging to the middle and higher class tourists?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Presently ITDC owns and operates 25 hotels in the country. The classification of hotels, both in the public and private sectors is done by Classification Committees constituted by Government and with representatives of travel trade and hotel industry. This is a voluntary scheme covering 1 to 5 Star Deluxe categories of hotels.

(b) to (d) The requisite information is given in the attached statement. Hotels of 3-Star category and below offer reasonably priced accommodation.

(e) The Central Government assists State Governments / Union Territories to set up inexpensive lodging in the form of